[Mr. Chairman].

received from Shrimati Tara Ramchandra Sathe: --

"I reached Delhi on 20th May to attend the Session of the Rajya Sabha. Due to unforseen domestic emergency. I was immediately called back to Poona. In view of the emergency which still prevails, I will be unable to attend current Syssion of the Rajya Sabha and I will feel most grateful leave of absence is granted to me."

Is it the pleasure of the House that permission be granted to Shrimati Tara Sathe for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

STATEMENT BY THE PRIME MINIS-TER RE SITUATION IN WEST ASIA

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): Mr. Chairman, Sir, may I express sincere regret for keeping this hon. waiting yesterday for the statement on the West Asian crisis, which I was to have made by 5 P.M.? I am sorry for the inconvenience caused to you, Sir, and to hon. Members. However, I should like to assure the hon. House that this was due entirely to the fact that I had to remain in the other House to answer the points which arose out of the statement which J had made there. Even so, I had sent word to the Secretary in advance that I might be a little late. I believe that the Deputy Chairman was informed later by my colleague, Shri Gujral, also informed the House accordingly

I hope hon. Members will show their usual understanding of the situation in which I was placed.

Nearly two weeks ago my colleague, the Minister of External Affairs, made a statement in this House giving Government's assessment of the explosive situation in West Asia and expressing our deep concern at the developments that were taking place there.

Since then our efforts in the Security Council, as well as outside have been concentrated on counselling moderation and lessening of tension and preservation of peace in that area. Our Representative in the Security Council, in consultation with the nonpermanent members of the Council and endeavours to others, made earnest formulate a resolution which be acceptable to the Council. resolution aimed at supporting Secretary General's recommendations contained in his reports to the Council and earnestly appealing to parties concerned to exercise restraint in order to avoid actions which might aggravate tension. Our Representative met with favourable response and it was hoped that in the next meeting of the Security Council significant progress would be made in this regard.

While these efforts were still continuing, news came on the morning of May 5 of an outbreak of hostilities between Israel and the UAR other Arab countries. The Secretary-General of the United Nations made a report to the emergency meeting of the Security Council yesterday, in which he gave an account of various reports by the UNEF Commander and the UN Observers on the UN Truce Supervision Organisation and the Mixed Armistice Commissions, of attacks by Israeli aircaft on UAR and Syrian territory.

I do not wish to utter harsh words or use strong language. But an the basis of information available there can be no doubt that Israel has escalated the situation into an armed conflict, which has now acquired the proportions of a full-scale war.

The world today faces a disastrous war in West Asia. The armed forces of Israel and those of UAR and other Arab countries are locked in combat and the situation becomes graver by the hour. If not stopped this war is likely to expand into a much wider one, drawing into its vortex countries and developing perhaps into a world war. World peace is in grave peril. Our own national interests are bound up with peace and stability in West Asia. I do not need to expand on this or to describe the horrors and consequences of such a war. It is our so'emn duty as a Government also that of hon. Members Parliament to help in the restoration of peace in the present perilous situation. It is the bounden duty of all countries, large and small, to work towards this end.

In the Security Council we have been making earnest efforts for a cease-fire and withdrawal of ail armed forces to the positions they occupied on June the 4th. We have just now received news that the security Council has unanimously adopted a simple resolution calling for as a first step a cease-fire. Evidently 'n view of the gravity of the situation a consensus emerged in the Council in favour of bringing about immediate cease-fire leaving other steps to be taken up later. This is a hopeful development. However, the resolution does not mean that troops are to withdraw to positions as on representative in the June. Our Council has stated our position and this matter of withdrawal will necesrarily have to be taken up in Council without delay.

Hon. Members have no doubt learnt with deep resentment of the wanton Israeli artillery attack and subsequent straffings by Israeli aircraft resulting in death and injury of a number of personnel of the Indian UNEF Contingent in Gaza. These attacks were deliberate and without provocation

and in spite of the clear and unmistakable UN markings and identification of our Contingent. I addressed a message to the Secretary-General of the United Nations expressing our grief and indignation at these incidents and asking him to take effective steps to ensure the safety of our Contingent and their early evacuation from the area of hostilities. We have now learnt from our representative that the UN have alerted most of the shipping companies around the world to provide a ship immediately to withdraw our Contingent from the Gaza beach.

According to the latest reports in addition to the 5 killed and 10 injured earlier in two attacks, as a result of further shelling that took place, 3 more have been killed and 3 others injured bringing the total loss to 8 killed and 13 known to be injured so far. Government will naturally give adequate compensation to the families of the 8 soldiers who have lost their lives, and we shall make sure that the amount is not less than what they would have received had these men lost their lives in active combat. Meanwhile I am sending a sum of Rs. 40,000, that is, Rs. 5,000 per family, by way of immediate assistance to the bereaved families from the Minister's National Relief Fund. There can be no justification for Israeli Armed Forces to have attacked our forces whose whereabouts, identification marking and intention to withdraw were clearly known to the Israeli authorities.

The Secretary-General in his message of condolence has stated: "It is a tragedy that these officers and men who came from India to serve the cause of peace in the Near should, through no fault of their own, have lost their lives in a situation where they had no means of defending themselves and at a time when they were about to return to their conveying home country". While this message the Secretary-General has paid tribute to India's noble and generous contribution to peace-keeping operations in West Asia and else[Shrimati Indira Gandhi.]

where. I am sure the House will join me, Sir. in sending our sympathy and condolence to the bereaved families.

MR. CHAIRMAN: I would like the House to stand up for a minute as a mark of respect to the memory of those who have been killed.

(The Members stood in silence for one minute.)

SHRIMATI INDIRA GANDHI: May I just make one brief clarification? I believe as I was reading my statement I said that the Secretary-General's report to the rity Council was on May 5th. Actually I meant June 5th.

SHRI DAHYABHAI PATEL V. (Gujarat): Sir, many of us in this House will agree with some of the sentiments expressed by the Prime Minister. We all pay our tribute to the members of our Armed who were engaged in a mission of peace and were attacked when they had no means of protecting themselves and lost their lives. An defenceless people on condemnable in the strongest terms. all like to We would pay our tribute to our representative in the UN, Mr. Parthasarathy, for neutral stand that he has taken and the policy of trying to avoid war and to seek peace. But one is intrigued why the same policy was not followed by the Government here. The Government of India gave up its non-aligned policy and took a rather partisan stand.

SOME HON. MEMBERS: No. no. SOME HON, MEMBERS: Yes, yes. SHRI DAHYABHAI V. PATEL: Let us look at facts as they are. Is it not a fact that President Nasser vowed to obliterate the Israel which has come into existence, Nations which the United have approved of? Along with him all the Arab nations have joined, some some have at his call immediately, come to his aid. How does this augur for maintaining peace in the world and why was it necessary for our Government here and the Minister of External Affairs here to take a partisan attitude in this matter? Why should we support a person, a State, who calls for the obliteration of a State that has come into existence under the auspices United Nations?

AN HON. MEMBER: They have not done so.

SHRI DAHYABHAI V. PATEL: I am sorry friends who do not seem to be well informed are disturbing me, but if people read the newspapers, they will know that it was the call of President Nasser that was the beginning of the provocation. If you provoke a man by saying we will finish you, what else do you expect? The best means of defence is attack. May I ask what did the Government of India do when India was attacked and when the Government of India failed to do that earlier, what was the result? When we trusted China we were a little alert from past experience, did we not fare better? too much, how did we suffer? When In this case I think our Government has taken a wrong stand, and because of our policy, misguided policy, we have not taken the right course; we did ot give the right lead to the world for the maintenance of peace. I think the Prime Minister owes an explanation to this country and to the Parliament for taking this stand, for giving up the stand that her respected father took, first asking for a cease-fire whenever there was a trouble, asking for removal of causes of irritation or the reasons why peace is disturbed.

SHRI BHUPESH GUPTA Bengal): What did he do in 1956 . . .

SHRI DAHYABHAI V. PATEL: What did we get in return when we were attacked? We do not learn the lessons of history. We went to the aid of the Arabs at the time of the Suez crisis. When China attacked us, what did we get from the Arabs whom we went to their support? When Pakistan attacked us, did we get from the same United

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Arab Republic? Why was it necessary for us to go out of our way and make provocative statements of this ype instead of pleading for restraint, for peace, and requesting President Nasser to desist from making such provocative statements such as obliterating a State that has come into being.

SHRI BHUPESH GUPTA: President Nasser did not do it Israel did

SHRI M. RUTHNASWAMY (Madras): No, no.

SHRI DAHYABHAI V. Sir, I would like to say that in this matter we should have taken aid of other African countries. should have called upon them to appeal for peace,

DR. M. M. S. SIDDHU (Uttar Pradesh): South Africa you mean?

SHRI DAHYABHAI V PATEL: I am afraid that the doctor's brain is working in another direction. So, he is forgetting his geography. He should concentrate on the loop and not dabble in all things. There is Ethiopia, there is Kenya, there is the Ivory Coast. If he looks at our own continent, he will find Ceylon, Nepal, Thailand and Japan, These countries that stand for peace, with their help we should have urged restraint, for restoring conditions for peace in the United Nations, Our Government's policy has failed badly in this. And the Prime Minister owes an explanation to this House and the people for taking up an attitude that was rather aggressive, that was rather likely to help to escalate the war, rather than to preserve peace.

SHRI Z. A. AHMAD (Uttar Pradesh): Sir, I welcome the statement Minister made by the hon. Prime because I think a very correct position has been taken. We have for years and years expressed our solidarity with the Arab people who were victims of imperialism, whose countries were divided and torn to bits and who were victims of suppression and of imperialistic exploi-

tation. We have stood by them and they have stood by us. Let us not forget the origin of Israel. The territory of Israel was deliberately created, carved, out of the homeland of the Arab people in order to give a base to the imperialistic powers to manoeuvre and disrupt the ing unity of the Arab people and of the Arab nations. That was a deliberate manoeuvre on the part of the imperialist powers in order to split the growing strength and unity of the Arab people. Now, it was argued that the Jews should get a homeland, those Jewish people who were murdered by Hitler in Germany and in the whole of Europe, who were always treated as outcastes European countries, who were pressed and suppressed and who were thrown out of their real homelands. The homeland of the Jews of Germany was Germany; the homeland of the Jews of England was England; the homeland of the Jews France. But they of France was were thrown out of their homelands; they were put at one place. An attempt has been made and is being made to convert them into imperialist tools in order to disrupt the Arab weaken the unity of nations. Therefore what has happened today is not accidental fortuitous. A conspiracy was hatched, plans were prepared. The Israel State was armed to the teeth, as Pakistan was armed to the teeth, by these very nations, these imperialist forces in the name of fighting communism or something like that. Now, because the Arab nations are growing in strength or marching forward from stage to stage and are foiling the conspiracy of the imperialist powers, they have now chosen this opportunity to ask their puppet rulers of Israel to come out and attack the Arab nations, 10 create a war scene, create disturbances, create a conflagration, which will lead to a much bigger conflagration. Therefore, we as a nation, stand by our pledges, stand by those brethren of the Arab nations who [Shri Z. A. Ahmad.]

have stood by us in the past and we have to . . .

AN HON. MEMBER: When? Never.

SHRI Z. A. AHMAD: national policy has been to support them, treat them as our brethren and to stand shoulder to shoulder them against the imperialist spiracy.

Therefore, I welcome the ment. Only I want to say that we should be more forthright in condemnation of the Israeli rulers; not only the Israeli rulers but also the imperialist powers who are today behind these Israeli rulers. We should state it categorically to the so-called maritime powers. They call themselves maritime powers. I do not know how they call themselves They are pirates. We should condemn the pirates, the British and American pirates, and should stand firmly by our resolution, stand firmly by national policy which, in this case, has been correctly applied.

श्री सुन्दर सिंह भण्डारी (राजस्थान): सभापति जी, भारत के जिन सैनिकों ने शान्ति स्थापना के कार्य में भ्रपनी जान कुर्बान कर दी है, उनके प्रति हम भी ग्रपनी सद्भावना प्रकट करते हैं। प्रधान मंत्री महोदया ने कल लोक-सभा में जो वक्तव्य दिया था जवाबो के बदले में, उसमें उन्होंने इस बात का उल्लेख किया था। मैं उसको यहां पर कोट कर रहा हं जिसमें उन्होंने यह कहा है :

"India was willing to withdraw the Indian Contingent earlier but the United Nations expressed their inability to agree to evacuation by air."

इसमें से एक यह ग्रर्थ निकलता है कि हमारे सैनिकों को हटाने की सारी जिम्मेदारी संयक्त राष्ट्र-संघ पर थी संयुक्त राष्ट्र-संघ की व्यवस्था के अभाव में ही उनको वहां से नहीं हटाया जा संका। भ्राज के समाचार पत्र में, स्टेटसमैन को कोट करता हं, यह यू० एन० एजेंसी की एक रिपोर्ट

है, जिस को पी० टी० ग्राई० ने भेजी है, जिसमें यह कहा गया है कि :

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"But the question of economy was and it was considered cheaper to get the troops to India by ship."

अब यह प्रश्न खड़ा होता है कि क्या हमने केवल कुछ थोडे से ग्रर्थ कंसिडरेशन के ग्राधार पर ही ग्रपने सैनिकों को वहां पर इस तरह की खतरनाक स्थिति पर मरने के लिए छोड़ा ? ग्राज जो ग्रांकडे प्रधान मंत्री महोदया ने दिये हैं, कल जितने ग्रांकड़े दिये थे. स्राज उससे ज्यादा लोगों के मरने तथा घायल होने की खबर है। तो में यह जानना चाहंगा कि इस सारे नेगजिलेंस के लिए उन सैनिकों को वहां से हटाने के लिए कौन व्यक्ति जिम्मेदार था ? हमारे सै निक इतने दिनों तक वहां पर क्यों रहे ग्रौर ग्रब भी क्या उनको वहां से हटाने के लिए केवल जहाजों का ही इन्तजार कर रहे हैं जिनको हम किमशनड करना चाहते हैं ? हम भ्रपनी तरफ से उनको हवाई जहाजों के दवारा सेफली यहां पर लाने का प्रयत्न क्यों नहीं कर रहे हैं ? एक तो यह सवाल है ।

दसरा मेरा निवेदन यह है कि कल भी और पहले भी, इस तरह का बार बार समाचार मांगा गया है कि हम जो ग्रारोप लगा रहे हैं इस सारे युद्ध को भड़काने की घटना का, उसका ग्राधार क्या है ? क्या इसका ब्राधार काहिरा से प्राप्त होने वाले ही समाचा**र** हैं ? हम यह चाहते हैं कि जिन समाचारों के आधार पर लडाई को प्रारम्भ होने का इल्जाम है, या एकतरफा लगाये जा रहे हैं, उसके बारे में जानकारी सब को उपलब्ध कराई जाय। ग्रभी भी इस प्रकार की व्यवस्था नहीं हो पाई है जिसके द्वारा एक निष्पक्ष रूप से सारी स्थिति को जानने का मौका मिल सके। इस में कोई शक नहीं है कि

परिस्थित अभी भीषगा नहीं है, वहा पर बिस्फोट बड़ा है, युद्ध की परिस्थिति बड़ी है और कोई ताज्जुब नहीं कि अगर इस लड़ाई की जन्द से जल्द रोकने की कोणिश नहीं की गई, तो यह एक बहुत बड़े विश्व-युद्ध में परिणित हो सकती है।

श्राज प्रधान मंत्री महोदया ने बनलाया कि यनाइटेड नेशन में जो प्रस्ताव पास हुन्ना है वह प्रस्ताव भी बिना इस झंझट मे गरे हए कि किस ने सर्वप्रथम लड़ाई चलाई, कौन दोषी है, इन सब पर न जाकर, जो म्राज विश्व शान्ति के लिए मुख्य प्रधन है, युद्ध रोकना स्रोर इसी बात को सामने रखकर वह प्रस्ताव पास हुम्रा है ताकि वहां पहले विराम हो जाय। मै यह जानना चाहूंगा कि क्या भारत इस मामले में यूनाइटेड नेशंस का जो एक फोरम है हमारे सामने इस प्रकार के युद्धो को भड़कने में रोकने के लिए, उसी में अपने रोल को ज्यादा प्रभावी, बना कर ही इस लडाई को रोकवाने में ग्रदा करेगा जिस का सीधा प्रभाव हम पर भी पड़ता है ? स्वेज के बन्द होने से वहां पर युद्ध होने से ग्राज भारत को मिलने वाली ग्रन् की सहायता पर ग्रौर भिन्न भिन्न प्रकार की सहायता पर प्रतिकृल प्रभाव पड़ सकता है। श्रीर यह युद्ध का क्षेत्र हमारे इतना निकट है कि हमारे शत् देश जो हमारे पड़ोस में बैठेहै, वे नाजायज फ यदा भारत में इस युद्ध की परिस्थित का लाभ उठा सकते है। इसलिये यह नितात आवश्यक है कि यह युद्ध जल्दी से जल्दी समाप्त होना चाहिये। हम ग्रगर इस युद्ध को प्रभावी इग से बन्द करवाने में कारगर हो सकते हैं तो तभी हो सकते हैं जब हमने जो ग्रपना स्टेण्ड युनाइटेड नेशांस में लिया है निष्पक्ष रहने का, किसी पर ग्रारोप न लगाने का उसी को हम यहा भी बराबर दोहराये श्रौर उस ब्राधार पर मध्यस्थ बन कर इस सारी

शांति को स्थापित करने में हम अधिक से अधिक प्रभावी और कारगर कदम उठावें। मैं यह जानना चाहूंगा कि क्या हम अरब देशों का पक्ष लेकर के इस युद्ध को रोकने में समर्थ हो सकेगे और क्या इससे वहां पर शांति स्थापित करने में हमें ज्यादा कामयाबी हो सकेगी?

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प्रधान मंत्री के ध्यान में मै एक बात और लाना चाहता हूं। भारत को ग्रगर यह जिम्मे- दारी पूरी करनी है तो भारत में एक स्वर से जिस बात को कहा जायेगा उमका ज्यादा महत्व होगा। मै जानता हू कि पार्टी ने ग्रपना एक दृष्टिकोण ग्रपनाया है। मुझे ग्रभी एक ग्रावाज विरोधी पक्ष की तरफ से सुनने को मिली है। लेकिन मै प्रधान मंत्री को यह बता देना चाहता हूं कि उन्होंने जो ग्ररबों का पक्ष लिया है, इसमें देश का एकमत नहीं है। जब हम एक मत लेकर के य्नाइटेड नेशंस के ग्रम फोरम के ग्रन्तगंत निष्पक्ष मनोवृत्ति के ग्राधार पर शान्ति को प्रस्थापित करने का प्रयत्न करेंगे तभी हम प्रभावी हो सकगे।

SHRI BHUPESH GUPTA: Concensus contains of Americans.

श्री सुन्दर सिंह भंडारी: श्रगर हम सब मिल कर के श्रौरसारे देश का जो एक कनमशस बन सकता है, शांति को प्रस्थापित करने में जो वास्तव में प्रभावी हो सकेगा, ऐसी एक राय हम इस मामले में ले करके चलेगे तो फिर हम एक प्रभावी पग इसमे रख सकते हैं। उस युने निमिटी के श्राधार पर, उस देश के एक जनरल कंसेशस के श्राधार पर हम श्रगर इसमें श्रपना दृष्टिकोण लेगे तो श्रागे शांति प्रयत्नों में श्रौर इस लडाई को स्कवाने में हमें ज्यादा सफलता प्राप्त होगी।

Statement by Prime Minister

SHRI TRILOKI SINGH (Uttar Pradesh): Sir, in view of the fact that Israel is a State recognised by the Government of India, may I know, Sir, if the hon. Prime Minister will make it clear that India will never be a party to the extermination of Israel? That is number one.

Secondly, according to information in possession of the hon. Prime Minister, it was Israel which started war.

SHRI ARJUN ARORA (Uttar Pradesh): Mr. Dahyabhai Patel has admitted it.

SHRI TRILOKI SINGH: I will not be guided by Mr. Dahyabhai Patel or even by the hon. Member. I want definite information. What is the basis or the source of information with the Prime Minister in support of her statement that Israel which escalated war? I would further suggest to the hon. Minister to make further because, Sir, in my humble opinion India should adopt an attitude of strict neutrality between Israel and the Arab States. Whatever our sympathies might be either Arabs or with the Israelis, our attitude should be one of neutrality and active neutrality in order that India might be able to play an effective role in bringing about cease-fire or peace or successful mediation between warring groups.

Thirdly, in view of the dislocation caused in the Suez Canal area, will the hon. Prime Minister state, if she is not in a position to state here at the moment, that she will take effective steps to ensure that the supplies of foodgrains to this country are not disturbed as a result of the dislocation in the Suez Canal area?

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, में ग्रापके द्वारा सदन के सम्मानित सदस्यों से निवेदन करूंगा कि

श्रंतर्राष्ट्रीय समस्या जो एक विश्वव्यापी युद्ध के स्वरूप में भी बदल सकती है, उस पर विचार हो तो गंभीरता ग्रौर मस्तिष्क के संतुलन के साथ होना चाहिये । हमारे कुछ मिल्रों ने जो सवाल किया उस सवाल का जवाब तो प्रधान मंत्री देंगी ही। लेकिन भ्राज सवाल है क्या ? जो यह कहते हैं कि भारत सरकार की नीति तटस्थता की हो. सुजनात्मक हो, त्रिएटिव हो, कांस्टिक्टिव हो, किसी का पक्ष न ले, वे क्या ग्ररब राष्ट्रों के विरोधी हैं। मैं उनमें से एक हूं जो कहते हैं कि भारत सरकार की नीति तटस्थता की नीति होनी चाहिये, रचनात्मक ग्रौर सजनात्मक नीति होनी चाहिये। जो कि नहीं है। मैं यह कहता हूं कि भारत सरकार ने यह गलती अपना कर और यह कह कर भूल की कि इसराइल ने यद्ध विभीषिका को भडकाने में पहल की। हमारे इस कथन की पूष्टि संयुक्त राष्ट्र संघ की सीक्योरिटी कौसिल ने भी करदी है। श्राज 6 बज करके 35 मिनट का जब हम समाचार सून रहे थे तो मझे समाचार सुनाई पड़ा कि सर्वसम्मत से सीक्योरिटी कौसिल ने सीजफायर का फैसला लिया है ग्रौर इस फैंसले पर ग्राने के पूर्व ग्रमरीकी ग्रौर रूसी, दोनों पक्ष के वहां रहने वाले नेताश्रों श्रौर राजदूतों ने श्रापस में बैठकर के, विचार विनिमय के बाद ग्रौर सोच समझ कर के ऐसा फैसला लिया। तो हम को ऐसा लगता है कि भारत सरकार ने जो नीति घोषित की थी वह जल्दी में भ्रौर बचकानेपन में घोषित हो गई। हमारी तरफ एक कहावत है कि जिस का बैल था वह तो कहता था कि गरियार है और पड़ोसी यह कहता था कि बड़ा तेज चलता है। यही स्थिति हो गई भारत सरकार की ।

re, situation in

West Asia

हमारे मित्र जर लोहिया को कोट करना चाहता हं।

SHRI A. D. MANI (Madhya desh): Why quote anybody?

श्राः राजनारायण: जब इसराइल की स्थापना हुई थी तो डा॰ लोहिया ने, उस समय की सोशलिस्ट पार्टी ने कहा था

"Israel is a dagger in the heart of Asia by the West."

डा० लोहिया ने कहा था कि इनरायल की स्थापना, इजरायल राष्ट्र का निर्माण एशिया की छाती में खजर है जो कि पश्चिमी राष्ट्रों ने भोका है। मैं इसलिए कह रहा ह कि जरा लोग उसको समझ ले। मै फिर भी कहना चाहता ह कि जब ब्रिटेन ने स्वेज कनाल के ऊपर हमला किया तो मै उस पार्टी का ह जिसने कहा था कि भारत को नासिर की इमदाद करनी चाहिए, नाविको को भेजना चाहिए, सैनिको से भी सहायता करनी चाहिए और हमने अग्रेजो की भर्त्सना की थी. कडे शब्दों में की थी। उस समय भारत की सरकार ने हमारी बात नही मानी। श्रीमन, मै यह भी सदन के सम्मानित सदस्यो को बताना चाहता ह कि उस समय के प्रधान मती श्री जवाहरलाल जी नेहरू ने टीटो को एक पत्र लिखा था कि नासिर ने गलती की. ब्रियोनी की सन्धि के समय जब हम लोग बैठे थे—-नासिर, टीटा ग्रौर जवाहरलाल नेहरू--उस समय उन्होने बताया नही था कि स्वेज कनाल का राष्ट्रीयकरण करेगे ऐसा करके उसने हमे फसा दिया। 1949 का साल लोग याद करे जिस समय स्वेज कनाल के राष्टीयकरण की बात सर्वप्रथम डा० राम मनोहर लोहिया ने कहा थी कि स्वेज कनाल का राष्ट्रीयकरण होना चाहिए। मैने भ्रपनी स्थिति स्पष्ट कर दी। भ्राज भ्रगर भ्ररब राष्ट्र पर कोई पश्चिमी राष्ट्र या दुनिया की कोई भी ताकत जबरदस्ती करती है तो हम उनमे से है जो अरब राष्ट्र की सहायता के लिए दौडेगे. ग्राज ग्रगर इजरायल पर कोई हमला होता है तो इजरायल की सहायता के लिए भी दौड़गे। इसको महेनजर रखते हए देखा जाना चाहिए कि क्या हो रहा है। मै, श्रीमन, स्नापकी जानकारी के

लिए बताऊ कि उस समय के प्रधान मती जवाहरलाल जी नेहरू ने वह खत जो टीटा को लिखा था उसकी प्रतिलिप डा॰ लोहिया को मिली, उन्होने उसे अखबारो को दिया तो भ्रखबारो को होम डिपार्टमेट ने छापने से रोक दिया. फिर भी हिन्द ग्रखबार जो मद्रास से निकलता है उसमे वह छप गया । यह वह समय था जब स्वेज कनाल का राष्ट्रीयकरण हम्रा था भ्रौर ब्रिटेन का हमला हम्रा ग्रौर सोशलिस्ट पार्टी ग्रौर डा० लोहिया ने ब्रिटेन की भर्त्सना की, तब डा० लोहिया का चित्र तमाम ग्रुग्ब राष्ट्रो मे छा कर बटा था (Interruptions) जरा सुन लीजिए। स्वतव्रता प्राप्त होने के बाद द्वितीय विश्व यद्ध के बाद भारत पाकिस्तान का बटवारा हो गया । मै पाकिस्तान निर्माण का विरोधी रहा ह ।

श्री शीलभद्र याजी (बिहार) तटस्थ।

श्री राजनार(यण: मैंने श्रीमन, श्राप से पहले ही निवेदन किया था कि जब भ्रन्तर्रा-प्टीय विषयो पर चर्चा हो तो मस्तिष्क का सनलन रहे, इसमे तुनक मिजाजी नही होनी चाहिए। मै ग्रापको बताऊ कि जब हमारे श्रदेय ग्राचार्यनरेन्द्र देव जी काग्रेस र्वाकग कमटी स ग्राए जहा रचनात्मक, मजनात्मक तटस्थता की नीति की हिमायत हुई थी तो लखनऊ की सोशलिस्ट पार्टी के कार्यालय मे उनका श्रामत्रित विया, हम लोगो ने कहा कि यह गलत नीति ग्रस्तियार की गई. साशलिस्ट पार्टी को डटकर, हिम्मत से ग्रागे ग्राना चाहिए था ग्रीर भारत के बटवारे का विरोध करना चाहिए था। उस समय हम पाकिस्तान के विरोधी थे। जो भ्राज यह कहते है कि भारत सरकार की नीति सिक्रिय तटस्थता की ग्रन्तर्राष्ट्रीय हो, पाकिस्तान को भारत हडप ले, पाकिस्तान पर भारत हमला कर दे, हमला करके ले लेगे तो हमारे मित्र लोग क्या कहेंगे जो कहते है कि यदि इजरायल को स्राकामक नहीं वहेंगे, विश्व युद्ध को भड़काने मे पहल लेने वाला नहीं

[श्री राज नारायगा]

कहेगे तो कही हम ग्ररब के शतुन माने जाय। मैने उप दिमाग को, उस जाल को काटने के लिए इतनी भिमका दी। इमलिए मै ग्राज यापसे कहना चाहता ह कि भारत सरकार की नीति से अपना मतभेद प्रगट करते हए. संयक्त राष्ट्र सब ने जो फैसला लिया सीज-फायर का वह फैसला ग्रयनी जगह पर सहे। मानता ह। इसी के साथ एक कदम ग्रार श्रागे जाना चाहता ह कि इससे पहले भारत की स्रोर से जो प्रस्ताव रखा गया था हम उसको भी ग्रन्छ। प्रस्ताव कहते है कि 4 जन तक की स्थिति पर लोट ग्राए। मगर भारत के प्रयान मत्री ने कह दिया कि इपरायल ने पहल की। क्या यह समस्या के समाधान का सही रास्ता है ? एक तरफ तो हम कहते है कि हम विश्व शान्ति के प्रतीक है, विश्व शान्ति चाहते है तो फिर विश्व शान्ति चाहने वाला व्यक्ति या सरकार दो टकराने वाली ताकतो में से एक ताकत को पहल करने वाली कह कर समझौते की बात चलाएगी तो उसकी बात कौन सुनेगा । ग्रापने इजरायल को दोषी बना दिया । इसलिए भारत सरकार को एहतियात बरतना चाहिए था। सम्बन्ध मे भारत की सरकार ने जो बचकाना-पन दिखाया है मै उसके खिलाफ हू, तरह के दिमाग ग्रोर इस तरह की बात का सख्त विरोधी हु। हम नही जानते भारत की सरकार हमारे भारत राष्ट्र को कहा कहा धमीट ले जाकर फेक देना चाहती है ।

एक निवेदन श्रीर करना चाहता हू। अगर भारत की सरकार को कुछ कहना है तो (Interruptions) भारत की सरकार को श्रागे बढ़ कर कहना चाहिए। उस से सभी की समस्या का समाधान हो जायगा। क्यों न इजरायल श्रीर श्ररब का महासंघ बने, क्यों न भारत श्रीर पाकिस्तान का महासंघ बने? हम चाहते है कि हमारी

स्जनात्मक, रचनात्मक सिक्रय तटस्थता की नीति होनी चाहिए । भारत की ऐसी पाजिटिव इंडिपेन्डेन्ट विदेश नीति होनी चाहिए जो न रूम की पिछलग्गू हो स्रौर जो न स्रमरीका स्रौर ब्रिटेन की पिछलग्गू हो हाँ। हम चाहते है कि भारत राष्ट्र एक शक्तिशाली राष्ट्र हो, उसकी तटस्थता की नीति शक्तिशाली नीति हो, जो बारी-बारी से न ब्रिटेन स्रौर स्रमरीका की गुलामी करें स्रौर न एशिया की गुलामी करें बर्लिक स्वतंत्र रूप से सिक्रय रूप से स्रपनी तटस्थता की नीति को लागू करने के लिए स्रागे बढ़ता रहे।

SHRI A D. MANI: I join the Prime Minister and others in offering our sympathies to the Indian troops who have suffered grievous losses—as a result of Israeli aggression. I would like to say that on technicalities Israel is an aggressor in this present conflict—But—in condemning—Israel, I would have taken into account the totality of circumstances which exist in West Asia. Here is a small country hemmed in on all sides—by—States which want to destroy that—country...

(Interruption)

SHRI BHUPESH GUPTA: Not at all Israel has been armed by the Americans

SHRI A D MANI: . . . which want to destroy the territorial identity of that State and destroy the people who have made remarkable contributions to human civilisation, who have produced Nobel Laureates by the number, any number of Nobel Laureates . . .

(Interruption)

SHRI BHUPESH GUPTA The Americans who are using the people there as pawns in their game . . .

(Interruption)

SHRI A D. MANI I want the Prime Minister to recall the dreadful days of September 1965 . . .

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SHRI BHUPESH GUPTA: You cannot mislead.

SHRI A. D. MANI: We took the decision to cross the international boundary and march into Sialkot and Lahore which produced a very strong and prejudiced reaction in the U.N. circles. Why did we do it? Because we felt that offence was the best form of defence . . .

SOME HON. MEMBERS: No . . . (Interruption)

MR. CHAIRMAN: You must allow him to speak.

SHRI BHUPESH GUPTA: On what basis . . .

SHRI CHANDRA SHEKHAR (Uttar Pradesh): Mr. Chairman, on a point of order. Hon. Mr. Mani has every right t_0 express hi_s opinion about the West Asian conflict. But Mr. Mani has no right to represent history in a wrong way to malign the whole country, the whole nation.

SHRI BHUPESH GUPTA: In a vulgar, crude way . . .

(Interruption)

MR. CHAIRMAN: Mr. Mani, not raise questions which will lead to controversy. You state your views.

1 P.M.

श्री रा नारायण : स्नान ए प्वाइंट ग्राफ ग्रार्डर। मैं पूनः ग्रापके द्वारा सदन के सदस्यों से विनम्नता से अपील करूंगा कि किसी भी सदस्य को सदन के बाहर बोलने का अधिकार हमारे संविधान में सुरक्षित है. सदन में बोलने का स्रधिकार तो है ही।

SHRI BHUPESH GUPTA: I would like Shri Rajnarain to be . . .

श्री राजनारायण : व्वाइंट ग्राफ ग्रार्डर जरा स्निये। इसका मतलब ही है कि अगर हमारे दिमाग में कोई बात गलत है 877 RSD-5.

दूसरों की दृष्टि से तो उसको बोलने की गारंटी हैं हमको संिधान में है, ग्रगर सही बोलते हैं तो उसमें गारंटी की कोई अक्ररत नहीं है। गारंटी का मतलब ही है कि He can talk something illegal. can talk nonsense. He can talk all things.

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SHRI BHUPESH GUPTA: We are not questioning his right, but if he utters such arrant nonsense, we should be allowed to repudiate it.

MR. CHAIRMAN: Mr. Mani, try t avoid controversies and state your point. I want silence to be maintained. Simply state your suggestions.

SHRI A. D. MANI: Sir, recently the Supreme Court has held Fundamental Rights are inviolable and cannot be amended by Parliament. But, unfortunately, I am not having the fundamental right to express my views on a matter . . .

(Interruption)

MR. CHAIRMAN: Please be brief.

SHRI A. D. MANI: I am very brief, Sir, but they are not allowing me to be brief. Sir, I am not a pro-Israeli; I am not.

SHRI BHUPESH GUPTA: Can you deny that Israel and America have their base in Asia?

SHRI A. D. MANI: Israel has got a right to live and . . .

(Interruptions)

MR. CHAIRMAN: I would like te request hon. Members again to hear him. They have their right to reply to him when they speak,

SHRI BHUPESH GUPTA:: I accept your ruling and I am sure your will call me.

SHRI A. D. MANI: I want Prime Minister to give us her views on the two Resolutions which are now

[Shri A, D, Mani.] before the Security Council. is one Resolution sponsored by the United States. I do not like the United States: I am anti- United States. You must be happy when I say this. Now the U.S. Resolution wants Israel to withdraw to the 1949 lines, which means that Israel will lose some territory. But India, our representative there, has tabled a Resolution asking the contesting parties to return to their pre-June 4 positions. This means that we accept that the Gulf of Aqaba is an internal waterway. Sir, I would like the Prime Minister to bear in mind that we have got the strait of Talaimannar. If, suppose, somebody in Ceylon says that it is an internal waterway of Ceylon, would the House accept the position? The Dardanelles strait falls within one mile of the territorial waters of Turkey. Yet it is an international waterway. And by accepting the Gulf of Aqaba as an internal waterway . . . (Interruptions)

There is no tolerance in this House. You talk about Fundamental Rights.

SHRI LOKANATH MISRA (Orissa): They don't believe in democracy; it is funny.

SHRI A. D. MANI: My main point is this. The dispute is that the Gulf of Aqaba must be treated as an international waterway, and unless it is treated as such, there is no likelihood of peace returning to this wartorn part of the world. I am not suggesting that the U.A.R. should give up its territorial rights, but Israel must have the right to live, and I want this Government to give us its view in the matter.

شری اے - ایم - طارق (جموں اور کشمدر): سر - میں وزیر اعظم کو ان کے بیان پر میارکہاد پیش کرتا ہوں ۔ میں سمجھتا ہوں کہ اُن کے بیان سے

دنیا میں جو هددوستان کا احترام تھا وہ آج پچھلے بیس سال کے مقابلے میں بیص پیش یہ دے غیر میں پیش ہوں گھا ہے۔ غیر جانبداری کے معلی بالکل بزدلی نہیں هیں۔ بلکہ غیرجانبداری کے معلی یہ هیں کہ هم حقیقت کو حقیقت کو میچ کہیں اور غلط کو غلط کہیں ، . . .

श्री चेड० ए० ग्रहमदः एग्रेसर को एग्रेसर कहें।

شمى اے - ايم - طابق : . . . اور حداله آور کو حمله آور کهین اور جس یر حمله هوا هے اس کے ساتھ همدودی كا اظهار كريس - مين سمجهدا هون کہ حکومت ہدوستان کے وزیر اعظم نے اس فوض کو نہایت خوب صورتی سے سرانتھام دیا ھے لیکن جہاں تک مستر ملی کا تعلق ہے میں ایک بات ان سے کہلا چاھتا ھوں کہ انہوں نے ایک ایسی بات کہی ھے جس کا واقعات اور ناریش سے قطعی تعلق نههن هے اور جس کو امریکہ هدوستان کے خلاف استعمال کوے کا که هددوستان نے ابعے بحجاو کے لئے لاهور أور سيالكوك ير حملة كيا - يم حقيقت نهين هے باكم يه بالكل جهوت هے - میں مستو ملی سے ایک هندوستانی کی حیثهت سے یہ درخواست كرون كا كه ولا اله الفاظ كو واپس لیں ورثم ان کے اسٹیٹملت کو آج هندوستان اور فیر جانبدار ملکون کے جو دشنن ھیں وہ ھلدوستان کے خلاف استعمال كريلكي -

مسقر چیرمین : میں آپ سے يه عرض كونا جاهدا هول كه اس میں شک ہیں که عرب اگر هم پر حمله هوا دو آئے نہیں آئیں کے لیکن جاں تک عرب اور یہودیوں کا تعلق هے یہ بات راضح هرنی چاهیگ که یه کوئی اسلام اور به ودیوں کی جاگ نہیں ہے یہ جلگ ہے عرب نیشلزم ، الما تُهل اور امههرياست پاورس كي -ارر وزارت مخارجه ، ایکسترنل افهرس منستری اس بات مدن ناکام رهی هے دنیا که برانے میں که هندوستان عرب نیشنلزم کی حمایت کرنا ہے ، سوشلزم کی حمایت کرتا ہے اور امپیریلزم کے خلاف هے ، ولا سارش کے خلاف هے چاهے وہ کسی بھی ملک کی طرف سے هو - هماري پالمسي په هے ، هماري سهتي يه هے - أج صدر ايوب جو الله كو مسلمان کہتے ہیں اور کہتے ہیں که ياكسدان أسلامي ملك هـ - ليكن

Today Sadar Ayub is non committal because America has not committed herself against this side or against that side. But we are a free country, but Pakistan has proved that she is working under the USA, under the policy of US President.

श्री ह्यात्स्ला ग्रन्सारी (उत्तर प्रदेश): उर्दु में बोलने थे, उर्दु में वोलिये।

شرى اے - ايم - طارق : صدر ايوب نے يه كها كه صاحب هم دو جهاد کریں کے ، هم اپنے والفتیوس بههجیس گے - هم ایلی فوج بهیسیلگے۔ ليكن كل جب درب ير، كل جب قاهرة پر عجب بيسالمقدس پر جو که مسلمانوں کے لئے نہایت ھی متبوك جگه 🙇 ٠ بيسالمقدس كعبه کے بعد مسلمانوں نے لئے سب سے اهم حكة هم اس ير حملة هوا تو آم صدر ایوب اینے آپ کو کمت نہیں کر سكنتم - كيون ? اس لئے كه آگے ان کو دیکھنا ہے لیکن هندوستان نے اپنے كو كست كها هے كه اسرائيل حماء آور ھے اور انہوں نے عرب پر حملہ کیا ھے - تعماری طربوں سے اهمدردی اس لئے سین که حائنیز ایگریشن در أنهون نے همارا سانه دیا یا نهین دیاه شویف انسان شرافت کا سودا نههی كرتا هم دانها مدن شرافت ، امن اور محمت کو زنده رکهنا چاهتے هیں اور اس کو هر قیات بر رکهنا چاھتے ھیں -

میں وزیر اعظم سے یہ بھی حاللا چاهنا هون که کیا ده حقیقت نهین ھے کہ اُدھی چار پائیج دن بہلے ویت 2685

[شرى اے- ايم- طارق]

نام میں ایک روسی جہاز پر امریکن بمهاروں نے ہم گرایا - کیا یہ حقیقت نہیں ھے کہ کشمہر کے مسئلہ کو بھی اسویکت نے اسی طرح اقوام متحدہ میں پیش کیا - دنیا کے ساملے پیش کیا جس طرح سے اسرائیل کے مسئله کو پیعل کیا جانا هے ? کیا یه نهیں کہا جاتا ہے که پاکستان ایک جهوتا ملک هے هددوستان بهت برا ملک هے ، هندوستان پاکستان کو کھانا چاھلا ھے اور آج اس جھنز کو اس ونگ میں پیش کیا جا رہا ہے که "عرب" بوا ملک هے اسرالهل جهو^{ال}ا ملک هے" اس کو کهانا چاهنا هے ، يه مالكل غلط م - هندستان ماكستان كو كهانا نهن جاهتا - عرب ملك اسوائیل کے ہارے میں اپنی علیمحدہ پالهسی رکهتے هیں لیکن جیسا که قمها بہائی نے کہا ہے۔ صدر ناصر ہے یہ کہا کہ یہودیوں کا ہوم لیلڈ ھے ، یہ آخور کی بات ہے اس سے يهل الهين بوا اشتعال دلايا كياهم كو اشتمال دلايا كرا - كيا جان بوجه کر اسرائیل نے هندوستان کے سهاهیوں کو قابل نهیی کیا ان پر گولیان نهیی چلانیں ? کیا ان کو په معلوم نهیں تها که هندوستان فوجی طور پر عرب ممالک کے ساتھ نہیں ھے دو ھم کو یہ "،یکہذا ہے کے اور ان تمام باتوں باوجود همين آراس سادهن آكوه اس

امویکن سازش کو ، اس انگویزوں کی سازش کو بھی ناکام کونا ھے ۔ اور اس کے لئے میں ہندوستان کے وزیر اعظم کو ان کی جوت پر ان کی جوت پر ان کی حوماله ان کی حوماله میدا ہوں ۔

† श्री ए० एन० तारिक (जम्मू भीर काश्मीर) . सर, मैं वजीरे भाजम नो उनके बयान पर मुजारकबाद पेश करता हू । मैं समझता ह कि उनके बयान से दुनिया में जो हिन्दुस्तान का एहतराम था वह शाज पिछले बीस साल के मकाबले में बेहद ज्यादा हो गया है । गैरजानबदारी के माएने बिल्कुल बुजदिली नहीं है । बल्कि गैरजानबदारी के मायने यह है कि हम हकीकत को हकीकत कहें, सच को सच कहें भीर गलत को गलत कहें ।

श्री वंड० ए० ग्रहमद : एग्रेसर को एग्रेसर कहें।

श्रीए०एम० तारिक और हमला-भावर को हमला भावर कहे और जिस पर हमला हुन्ना है उसके साथ हमदर्दी का इजहार करे। मै समझता ह कि हकूमते हिन्दुस्तान के वजीरे श्राजम ने इस फर्ज को निहायत खुब-मून्ती से सर-प्रन्जाम दिया है लेकिन जहा तक मिस्टर मणि का ताल्लुक है, मैं एक बात उनसे कहना चाहता हूं कि उन्होंने एक ऐसी दात कही है जिसका वाकयात और तारी ब से कतई ताल्लुक नहीं है श्रीर जिस को ग्रमेरिका हिन्दुस्तान के खिलाफ इस्तेमाल करेगा कि हिन्दुस्तान ने भ्रपने बचाव के लिए लाहोर और स्यालकोट पर हमला किया । यह हकीकत नहीं है, बल्कि यह बिल्कुल झुठ है। मैं मिस्टर मणि से एक हिन्द्स्तानी की हैसियत मे यह दरख्वास्त करूगा कि वह ग्रपने ग्रलफाज को वापस ले वरना उनके स्टेटमेट को ग्राज हिन्द्स्तान [] Hindi transliteration.

अभीर गैरजानबदार मुल्कों के जो दुश्मन है वे हिन्दुस्तान के खिलाफ उस्तेमाल करेंगे।

मिस्टर चेयरमैन, मैं ग्रापस यह ग्रर्ज करना चाइता हुं कि इसमे शक नहीं कि अरब अगर इम पर हमला हुआ तो आगे नही आएंगे लेकिन जहां तक ग्ररब ग्रीर यहदियों का ताल्लक है यह बात वाजय होनी चाहिए कि बह कोई इस्लाम और यहदियों की जंग नही है, यह जंग है ग्रारब नेशनलिज्म, इजराइल ऋौर इम्पीरियलिस्ट पाइसं की । स्रौर नजारते खारजा, एक्सटनर्ल श्रफयमं मिनिस्टी इस बात में नाकाम उही है दुनिया को बताने में कि द्विन्द्रस्तान ग्रारब नेशा लिज्य की हिमायत करता है, सोशलिज्म की हिमायत करता है और इम्पीरियलिज्म के खिलाफ है, वे साजिल के किलाफ है, चोहे वह किसी भी मल्क की तरफ से हो। इमारी पालिसी बहु है, हमारी नीति यह है। श्राज सदर श्रयुब, जो अपने को मुसलमान कहते है और कहते है कि पाकिस्तान इस्लामी मुल्क है लेकिन today Sadar Ayub is non-committal because America has not committed herself against this side or against that side. But we are a free country, but Pakistan has proved that she is working under the U.S.A., under the policy of U.S. President.

श्री हयातुल्ला ग्रन्भारी (उत्तर प्रदेश) : उर्दु में बोलते थे, उर्दे में बोलिये।

श्री ए० एम० तारिक : सदर अयूव यह कहा कि साहब हम तो जहाद करेंगे, म ग्रपने वालेंटियमें भेजेंगे, हम अपनी फौज भेजेंगे, लेकिन कल जब ग्ररब पर, कल जब माहिरा पर, जब बैत-जलमकहम पर जो कि मूसलमानों के लिए निहायत ही मृतबर्राक जगह है, बैत जलमुकहम कावा के बाद मसलमानों के लिए सब से ग्रहम जगह है जस पर हमला हुआ तो ग्राज सदर अयूव श्रपने आप को कमिट नहीं कर सकते, क्यों? इस लिए कि आगे उनका देता है लेकि हिन्दुस्तान ने अपने आप को पिट किया है कि डजराइल हमलाआवर ह और उन्होंने अरब पर इमला किया हैं। हमरी अरवों से इमदर्दी इसलिए नहीं िया की एग्नेणन पर उन्होंने हमारा साथ दिया या नहीं दिया। अरीफ इन्सान शराफत का मौदा नहीं करता है। हम दुनिया में शराफन अमन और मुहब्बत को जिन्दा रखना चाहते और उसको इर कीमत पर रखना चाहते हैं।

मैं वजीरेश्राजम से यह भी जानना चाइता हं कि क्या यह इकीकत नहीं है कि अभी चार पाच दिन पहले त्रियतनाम में एक क्यी जहाज पर अमेरिकन बम ारों ने बम शिवासा। वया यह इकीकत रहीं है कि काश्मीर के मसने को भी अमेरिका ने इसी तरह अक तम मतहहा में पेश किया, दुनिया के सामने पेश किया. जिस तरह से इजराइल के मसले को पेश किया जाता है ? नया यह नहीं कहा जाता है कि पाकिस्तान एक छोटा मुल्क है, हिन्दुस्तान बहुत बडा मुल्क है, हिन्दुस्तान पाकिस्तान को स्थाना साहता है धीर प्राज इन सीख को इस रंग में पेश किया जा रहा है कि अपन बड़ा मुस्क है, इजराइल छोटा मुस्क है उसको, खाना चाइता है, यह बिलकुल गलत है ? हिन्द्रस्तान पाकिस्तान को खाना नहीं चाहुता। ग्ररब मृत्क इंजराइल के बारे में भ्रपनी ग्रलहरा पालिसी रखत ÷, डाह्याभाई ने कहा है सदर नासिंग ने कि यह कहा का होम लैण्ड है. यह आखिर की बात है इससे पहले उन्हें बड़ा इशतेमाल दिलाया गया । हुमको इन्नतेत्राल दिलाया गया । क्या जान बूझ कर इजरारल ने हिन्द्रः के सिपाहियों को करल नही किय, जागर गोलियां नहीं चलाई, क्या इतकं माल्य तहीं. थी कि हिन्दुस्तान र्माजी **अरब म्**मालिक के साथ नही हुमको यह देखना है और उन तमाम बाता के बाबज़द हमें इस साहिता को.

श्रि ए० एम० तारको

Statement bu

Prime Minister

श्रमेरिकन साजिश को, इस श्रंग्रेजो की साजिश को, भी नाकाम करना है। श्राँर इसके लिए हिन्दुस्तान के वज़ीरेश्राजम को उनकी बहादुरी पर, उनकी जुरंत पर, उनकी दोनशमन्दी पर, उनकी हौमलामन्दी पर मुबारिकबाद देता हु।

MR. CHAIRMAN: Now the Tepublican Party, Mr. Khobaragade. I am trying to see that every party is given the chance.

SHRI LOKANATH MISRA: Sir, I would like to have a clarification from the Chair. If it is only representation by parties, then only one spokesman from each party should be allowed to speak. If you make it a free for all, I would like my party to get the chance. Now if each one of them will get the chance, it will continue for five hours.

SHRI BHUPESH GUPTA: It may continue for two days. I have no objection. The position with regard to clarification is not on party basis.

SHRI D. KHOBARAGADE B (Maharashtra): Mr. Chairman, Sir, I am not satisfied with some of the statements made by the hon. Prime Minister. She has tried to apportion blame on the issue of the war. She had blamed Israel for escalating the present war. Our main concern in this conflict should be our own vital national interests, and in this conflict our vital national interests are volved. If this conflict continued and there is no cease-fire, then it will affect our economy and all our developmental plans. We have to import foodgrains from the Western countries and we have to get cotton from the UAR. We have got to get petrol also from these areas. If this continued for a pretty long time, then our economy which is already in a topsyturvy condition will further ruined. All our developmental plans will also be ruined. Therefore our prime concern in this matter

shsould have been to see how to safe-guard our interests in this war-troubled area. The first thing is to have a cease-fire in this Middle East area. But by taking a partisan role, by adopting a partisan attitude, we have mortgaged our independent position and we have abandoned our peace-making role. Therefore it will be very difficult for us to secure approval of the belligerent nations to the cease-fire proposals.

We always believe in peaceful coexistence and, therefore, we should also see that Israel also exists along with the Arab nations. Israel was created not only by the Western powers—Britain and the United States of America—as has been claimed in this House—but Russia was also responsible for creating Israel. Russia supported the creation of Israel in the United Nations.

AN HON. MEMBER: Russia cosponsored the proposal.

SHRI B. D. KHOBARAGADE: Yes. Russia co-sponsored it. And also the very next day of Israel's existence Russia recognised her. Russia changed her policy only in 1956. Therefore, now it is the responsibility of peace-loving nations to see Israel exists. Mr. Tariq said that India also does not want to destroy Pakistan. That is the proclaimed. policy of the Government also almost all the people of this country. Except some individuals and a few parties who claim that they want to destroy Pakistan, the view of vast majority of our people, about 30 to 90 per cent of our people is that they want to see Pakistan They also want to see Pakistan prosper and flourish. On the contrary what do we notice on the part of the Arab nations? They want to destroy Israel. If that is the attitude of the Arab naions then it will be very difficult to maintain peace in that area. We should not have taken sides. We should not have taken a partisan As a matter of fact, it is attitude.

very difficult even to say who is responsible for this escalation. No doubt there may be some information with the Prime Minister which she has received to show who is responsible for escalating this war. May I ask the hon. Prime Minister to tell us who is responsible for precipitating this crisis? In my opinion, Sir, two factors are responsible for creating this crisis. The first factor is withdrawal of the U.N. Emergency Force. Since the Arab nations claim sovereignty, they do not other troops, Indian or other foreign troops, even if they belong to U.N., to be on their soil; they insist on withdrawal of such troops. But I should like to ask this question at this stage. Why did choose his particular moment to ask for the withdrawal of the U.N. Emergency Force from Arab soil? Why was it not done earlier in the past? Why did they do so at this particu-lar juncture? The second factor that has led to this crisis, according to | my humble opinion is the blockade of the Gulf of Aqaba. These are the two factors, namely the withdrawal of the U.N. Emergency Force and the blockade of the Gulf of Aqaba. These are responsible for precipitating the crisis in the Middle East.

Sir, we hear that the United Nations Security Council has passed a resolution unanimously asking for cease-fire. I do not know whether this cease-fire, will be accepted by the belligerent nations, because this morning we have heard various things from the radio. We have also heard about the attitude of the Arab nations. They have suspended their diplomatic relations with the Western countries, I mean the United Kingdom and the United States of America. Not only that they have also put a block to the passage of ships through the Suez Canal. I do not know whether these two steps would be conducive to the maintaining of peace in that area. It should have been the prime concern of our Government to persuade the Arab nations, should have been told that first of all they should accept this cease-fire and then we should all have worked for the peaceful existence of Israel and the Arab nations. Calv in this way can we safeguard all rational interests?

MR. CHAIRMAN: Mr. Bhupesh Gupta, you may ask your questions for gettting clarification.

SHRI LOKANATH MISRA: Please give us also a chance, Sir.

DR. ANUP SINGH (Punjab): Mr. Chairman, Sir.

SHRI LOKANATH MISRA: I would like to make it quite clear, Sir,

SHRI ARJUN ARORA: Sir, this side also should be given a chance.

MR. CHAIRMAN: I have asked Mr. Gupta to put his questions. He should not make a speech. He wanted to put certain questions for clarification.

SHRI LOKANATH MISRA: What about us?

SHRI BHUPESH GUPTA: I am not afreid of the Swatantra Party, Sir. You may allow them. I shall be grateful if you allow them. You can take two minutes from my time and allow Mr. Ruthnaswamy, I am quite willing.

SHRI D. L. SEN GUPTA (West Bengal): What about us?

MR. CHAIRMAN: Let Mr. Gupta go on. I shall see about the rest.

SHRI BHUPESH GUPTA: First of all I must say that I am a little surprised—and I should like to know whether the Prime Minister and the Government share my surprise—that some people here should have spoken in the manner in which they did, demanding almost a support of Israel. Is it not a fact that this is the third time that Israel launched an attack against the Arab nations? First it was in 1948, the second time in 1956 and

[Shr₁ Bhupesh Gupta.]

now a third time. Is it not a fact, Sir, I should like to know from the Prime Minister, whether she is aware of the fact-I am asking the question-that all these years the United States of America and Britain also West Germany have lavishly armed Israel with a view to utilising her, with a view to using her as a pawn against Arab nationalism and this thing now is also part of same game? Is it not a fact. I would like to know from he Prime Minister, that in this period again, Harold Wilson in the House of Commons spoke and appealed to the socalled maritime nations to gang for an attack? Is it not also a fact, I would like to know from the Prime Minister, that the Sixth Fleet moved into the Moditerranean with aircraft carriers which are now being used to provide air umbrella to the Israeli forces to attack Egypt. Jordan and other countries? Is it also not a fact-I do not know why it was not mentioned, I think it ment'ned now-that should be attacks based О U.S. the going on, craft are alread that these aircrafts are participating in a big way in this thack against UAR and other countries? Sir, I also want to know whither it is not fact that the Israelis have deliberately killed not only 'he Indians they have deliberately launched attack now becaus they realised and their masters, Amorica and Britain, that the realised Islamic Pact had a me to an end, that the Arab nations were getting gether and were consolidating their position and the situation was such that it would be i ossible to launch .mble. Therefore, upon any such according to our information, on the orders and at the instigation of the United States an " "itain the whole thing has been r ipitated in order to curb and supp "s Arab nationalism. This is the rix of the matter. I am surprised " hon. Members should ask the pernment to Ъe -neutral. What is a utrality between

a war of aggression and a war of defence?

MR. CHAIRMAN: Mr. Gupta, kindly put your question.

SHRI BHUPESH GUPTA: Sir. The question is whether 1he Prime Minister takes the position now that there should be neutrality between a war of peace and a war of aggression? Is there to be neutrality between a war of colonialism and a war of national liberation? That 3 what I would like to know. If the Prime Minister is to be accused I also make the accusation that has been erring on the side of moderation. It is not escalation, it is the starting of a war by Israel and then it is deliberately escalating it. she wants to be moderate. She may be moderate, if she likes, but such matters, Sir, I am not a man of moderate temperament. Then about consensus, why shouldn't there be > consensus of that kind? Consensus 14 meant to vindicate our position the world . . .

MR. CHAIRMAN: Put the question.

SHRI BHUPESH GUPTA: Sir, is not consensus meant for vindicating our anti-colonialism and our anti-imperialism and projecting to the world especially when . . .

(Interruption)

SHRI LOKANATH MISRA: Sir, this is all repetition of the same things. We listen to it every day.

SHRI BHUPESH GUPTA: Why, I risten to you every day.

SHRI LOKANATH MISRA: Now, the turn is mine. I must be allowed.

SHRI BHUPESH GUPTA: Let the Arab have his turn before the Israeli's turn comes.

SHRI D. L. SEN GUPTA: Sir, on a point of order. After the Prime Minister makes a statement it is the right of Members to put a question by way of explanation, not for making speeches. But speeches have been allowed. I appeal to this House, through you, Sir, let there be a thorough debate. Let time be allotted for a thorough debate about India's . . .

(Interruptions)

MR. CHAIRMAN: Mr. Bhupesh Gupta, have you finished?

SHRI BHUPESH GUPTA: I am finishing. Is the Prime Minister, aware that the Israeli Consulate in Bombay is being used to carry on propaganda which is contrary to our national position in this matter?

MR. CHAIRMAN a motion already admitted for a debate, and therefore I would ask the Prime Minister to reply on that motion.

SHRI BHUPESH GUPTA: I want to know whether the Government has considered the advisability of closing down that Consulate in view of what they are doing here.

SHRI LOKANATH MISRA: Sir, I am on a point of order. I had anticipated this.

MR. CHAIRMAN: Mr. Gupta, you must keep your promise, namely, of not making a speech.

SHRI LOKANATH MISRA: Therefore I have brought it to your notice that if you give Mr. Bhupesh Gupta a chance you will have to give a chance to us also.

(Interruptions)

MR. CHAIRMAN: Have you finished. Mr. Gupta?

SHRI BHUPESH GUPTA: How can I finish, if I am disturbed like this? Regarding the procedure in the House it is for you to decide. As far as I am concerned, I shall never ask you not to give them a chance.

MR. CHAIRMAN: That is not the question now. The understanding was that you will only put questions for clarification. I do not want you to make a speech. That is all I want now.

SHRI LOKANATH MISRA: But, Sir, he has made a speech. I do not understand this. He has already made a speech.

SHRI BHUPESH GUPTA: You can also make a speech.

SHRI LOKANATH MISRA: Where is the time? It is already 1.20.

SHRI BHUPESH GUPTA: Why are you agitated? I am not an Arab.

AN HON. MEMBER: He is not Israelı either.

SHRI BHUPESH GUPTA: I do not know about that.

MR. CHAIRMAN: Please keep your promise that you will only ask questions and this will be the last question.

SHRI BHUPESH GUPTA: Sir, I have done my job because the Swatantra friends are angry and that is the hallmark of my success. This is the last question before I sit down, In view of the fact that the Israelis have killed our people under conditions which the Prime Minister has described as cold-blooded, pre-planned murder, is it not proper to consider, if only on this ground, the question of closing down the Israeli Consulate -we have not got full diplomatic relations-in Bombay and may I know whether the matter is under consideration? And I do hope that the Prime Minister will not submit to pressure but come out with a bold and forthright statement calling the aggressor aggressor.

MR. CHAIRMAN: Mr. Lokanath Misra. Put only questions.

SHRI LOKANATH MISRA: But why do you restrict me? You have not restricted him.

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SHRI DAHYABHAI V. PATEL: If you tolerate Mr. Bhupesh Gupta, why not tolerate others too?

MR. CHAIRMAN: All right; go ahead.

SHRI BHUPESH GUPTA: You give them a chance; I know they will fail. You will see that they will not be able to make it.

SHRI LOKANATH MISRA: An attempt has been made . . .

SHRI M. M. DHARIA (Maharashtra): Sir, on a point of order. According to Rule 251, a statement may be made by a Minister on a matter of public importance with the consent of the Chairman but no question shall be asked at the time the statement is made. The practice of the House is to demand some clarification but not to put questions. When the rule is specifically there, how can we put questions?

(Interruptions)

SHRI LOKANATH MISRA: An attempt has been made to make a point that Israel is the creation of the imperialists and even my Communist friend, Comrade Z. A. Ahmad has said that it is an attempt of the imperialists that the Israel Government and the State of Israel should continue to exist. May I ask the Prime Minister to kindly enlighten the hon. Member that it was also the USSR who was a co-sponsor and may I ask whether Dr. Z. A. Ahmad considers the USSR to be imperialist?

SHRI BHUPESH GUPTA: If you want . . .

SHRI LOKANATH MISHRA: If there is a dialogue I am capable of it. Anybody on the other side may or may not be but I am at least capable of it.

The second question is this. We have a joint venture for manufacturing HF-24, a kind of aeroplane, in the the UAR. Now the U.A.R. Government and the Indian Government have put in their investments and....

SHRI ARJUN ARORA: No investment of India is there.

SHRI LOKANATH MISRA: At least the Indian technicians are there and I would like to know categorically from the Prime Minister, in case this war continues, whether she would allow Indian technicians to be used by the UAR against Israel because it involves India also directly in the war. I would like to have categorical replies to these two questions.

MR. CHAIRMAN: Mr. Jagat Narain; put only questions please.

श्रीः जगत नारायण (हरियाणा): मैं प्रधान मंती महोदया से दो सवाल पूछना चाहता हूं। उन्होंने यह कहा कि इजराईल अग्रसर है और उसने हमला किया है। सिक्योरिटी कौंसिल में जो रिजोल्यूशन पास हुआ है श्रीर उससे पीस न हो, तो फिर हिन्दुस्तान यू० ए० ग्रार० की मदद के लिए ग्रायेगा या नही श्रायेगा? क्या वह वहां पर ग्रपनी फौज भेजेगा, मेडिकल मिशन भेजेगा क्या करेगा? इस बारे में मैं कैटगरिकली यह जानना चाहता हूं कि गवर्नमेंट ग्राफ हैं डिया की पालिसी क्या है?

दूसरी बात में उनसे यह पूछना बाहता हू, जो हमारे टेक्नीशियन्स भ्राज ईराक भ्रौर मिश्र में हैं उनकी सेफ्टी के लिए हिन्दुस्तान ने क्या इतजाम किया है जब कि हमारी फौज के 8 म्रादमी मारे गये हैं। उनकी सेफ्टी के लिए गवनंमेंट म्राफ इंडिया क्या कर रही है, उनको वापस बुलाने के लिए क्या इंतजाम कर रही है भ्रौर उनकी सेफ्टी का वहां पर कोई इतजाम हो रहा है या नहीं, ये बातें मैं जानना चाहता हं?

SHRI D. L. SEN GUPTA: May I know, since the Houses of Parliament are in session and we are vitally interested in this, whether the Prime Minister will think it advisable to

debate in the Houses of Parliament before committing the nation to either side and before taking any view? Secondly, has the cease-fire resolution of the Security Council been accepted by the warring countries? If it is not so, what role our Government wants to play in effecting peace between the two countries? My third question is, what are the names of those Indian soldiers killed in the conflict and their ranks?

DR. ANUP SINGH: I have three questions to ask the Prime Minister. (1) It has been suggested by the critics of the statement that whereas the stand taken by our representative in the Security Council is correct and they seem to subscribe to it, the Government of India here has taken a different stand. Is it or is it not true that everything that our representative has done in New York represents the stand and opinion of the Government of India?

(2) Is it or is it not true that non-alignment does not necessarily or does not mean neutrality? Non-alignment simply means our right to judge each and every issue on its merit. Is it not a fact that we have done exactly the same thing on this occasion?

The last question is with reference to the resolution we have sponsored. Will the Prime Minister be good enough to tell us whether or not we are going to pursue it any further because if we do not do it and allow the Israelis to reap the benefit of aggression, then it will simply mean putting a premium on aggression and anyone can march or take initiative and if he is allowed to retain it, with impunity, I think we will be setting a very bad precedent?

SHRI ARJUN ARORA: The Prime Minister has expressed a certain amount of happiness at the Security Council Resolution which very inadequately deals with the situation because it merely calls for a mere cease-fire and thus may enable Israel

to have the fruits of aggression. The Resolution of the Security Council is very inadequate. In 1956 also Israel was the aggressor. The world condemned the aggression.

MR. CHAIRMAN: Put questions for clarification.

SHRI ARJUN ARORA: But somehow Israel was allowed to retain in 1956 the fruits of aggression. The correct approach in the matter is that the two sides should be asked by the U.N. to go back to their 1949 positions. May I know if the Prime Minister will instruct our representative in the U.N. to take up this matter and see that the U.N. takes an attitude which denies Israel all gains of aggression whether it is the aggression of 1949 or 1956 or 1967?

MR. CHAIRMAN: The hon. Prime Minister to reply.

SHRI BANKA BEHARY DAS (Orissa): We are neglected.

SHRI AWADESHWAR PRATAP SINHA (Bihar): All of us are neglected.

MR. CHAIRMAN: I allowed Mr. Sen Gupta. 'The Prime Minister.

SHRIMATI INDIRA GANDHI: The debate has revealed unanimity on our Resolution that the conflagration in West Asia should be extinguished as soon as possible. Our own efforts have been directed towards all along achieving this. One hon. Member has talked of consensus but the entire House has with essed the consensus which now exis's between the Opposition Members themselves! They seem to be so pleased with their newfound toy of Opposition unity that this is used on all occasions even to try for a consensus of diametrically opposite views.

SHRI BHUPESH GUPTA: No.

SHRIMATI INDIRA GANDHI: But no such unity exists.

Statement by Prime Minister

SHRI BHUPESH GUPTA: No. no party politics.

SHRIMATI INDIRA GANDHI: I am not sitting down.

SHRI G. MURAHARI (Uctar Pradesh): This arrogance is not going to last long.

MR. CHAIRMAN: Kindly hear. (Interruptions)

SHRIMATI INDIRA GANDHI: That is not the point. The question raised was of consensus of opinion on this The Congress is particular matter. 'united in this policy. It is the oppo-There are sition which is divided. bound to be differences on such an important matter. Some hon. Members have resented the fact that we have talked about "escalation" of the conflict. But that is a fact which just cannot be bypassed. An hon. Member from this side has already said that at no time has non-alignment meant neutrality or sitting on the fence and waiting for others to make up our mind. We have always made up our own minds in the interests of justice, in the interests of peace and we shall continue to do so. We have, as a matter of fact, on this issue given the most careful consideration and we have been moderate as well as cautious. May I draw your attention, Sir, and the attention of the House that in fact two Members have gone a step further than I have in my statement. They hon, Members Dahyabhai Patel and I think A. D. Mani. I did not talk about who started the war. It is they who named the country that started 'the war. I hope the House will note this. The same Members who complained that at the time of the fighting on our borders, certain countries did not name the aggressor, are to-day -the same people and the same parties—accusing us of trying to judge between the two countries. Let them take whatever line thev like. It is not my concern—and it has nothing to do with me-but let them be little logical. It has been argued that by making such a statement we have in some mysterious way weakened our capacity to play a conciliatory role. With all due respect, I must say that this is a ridiculous proposition. Our past experience of the last years has demonstrated our capacity to render useful service in the case of peace and in each case we took a very definite, positive position. This has not prevented India from playing the historic role that we played in Indonesia, in Korea, in Indo-China, im the Suez crisis and in the Congo. We feel that an objective presentation of the facts of the situation can help in the restoration of peace in the present perilous situation.

re. situation in

West Asia

Some question was asked about past aggression. I think the House knows that the U.N. has twice condemned Israel for aggression.

SHRI ARJUN ARORA: Israel .has been condemned for aggression 29 times by the U.N.

SHRIMATI INDIRA GANDHI: I would like to make it clear that we are not against any people. Our sympathies are always with the oppressed those who have had to undergo suffering but what has caused the suffering of the Jewish people? Who has driven them out of Europe where they were distributed in many countries? The people who are now the people of Israel, belong to many countries. Why did they have to go out to find a new homeland? It was because . of the bigotry and intolerance of the majority communities of those tions. I sincerely hope because sometimes we do hear similar views in our own country- that we will be very carefull about matters. The Government of India's view has always been one of rance. Not only the Government but I think our whole culture and history have pointed to that way.

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भी राजनारायणः शहःशालना और गुद्धेदीनता, दोनों का भण्डा तान्मक्षण है।

SHRIMATI INDIRA GANDHI One hen Member has made the point about the evacuation of the UN contingent. I do not know what he was trying to prove I do not know whether he was trying to find an alibit for a totally indefensible attack again b. Israel

SHRI SUNDAR SINGH BHAN-DARI Was it only because of economy?

SHRIMATI INDIRA GANDHI This is entirely incorrect and I am told that my colleague, the Defence Minister, has just now contradicted that statement. When the UNEF was in Gaza Israel knew 1 They knew the position. They knew that this conlingent was awaiting evacuation, To attack and kill these missionaries of peace was cruel and wanton There is absolutely no justification for this The United Nations Emergency Force consists of abou 3,400 people and the Indian contingent is about a thousand Contingents of other countiles are also there and the suggestion that we have been negligent is as unworthy as it is irresponsible

The approved UN schedule provided for the repatriation of Indian contingent is on the 19th June by sea It was but natural for the Government of India, in the interests of an orderly withdrawal of the various contingents by the UN, to agree to the schedule and mode of repatriation decided by the United Nations Naturally we could not dream that Israel, knowing the entire situation, would act in the way it did I am surprised that al'hough hon Members have expressed a little sympathy for the bereaved families, they have dead with this matter so lightly as not even to condemn this action taken by Israel

As regards the food ships there will perhaps be some delay and I am sure the House will be glad to know that an Indian food ship coming from the U.S.A. was allowed to pass through the Suez Canal. I do not think there is any other point. All the important points have been covered.

MR. CHAIRMAN: The House stands adjourned till 2.30.

The House then adjourned for lunch at forty-two minutes past one of the clock.

The House reassembled after Junck at half-past two of the clock. The Vice-Chairman (Shri Akbar Ali Khin) in the Chair

THE PASSPORTS BILL. 1967-contd.

भी निरंजन बर्मा (मध्य प्रदेश) : श्रीमन उपसभाध्यक्ष जी, वास्पोर्ट विस के बादे मे कल मैंने ध्रयने विचार प्रकट किये वे उनके सन्दर्भ मे आगे श्रीमान की संवा मे भौर भी कुछ तथ्य मे रखना चाहता ह जिसके यह भलीभाति प्रकट हो जायेना कि जासन अपने हाथ में अधिक से अधिक सला रचना चाहनी है। णासन की इच्छा ऐसी नड़ी है कि वह उन व्यक्तियों के हाथ ये कुछ सत्ता दे जा कि बाहर जाना चाहते हैं या बाहर है लौट कर ग्राना चाहते हैं । उन पर सक्स लगाने के लिये साधारणतः एक उदार नाति बरती जानी चाहिये था लेकिन वह उदार नीति नहीं बरनी गई, जैसा कि घारा 24 की उपधारा 2 (बी) से मालूम पहता 🖁, उसमे यह है ---

"the classes of persons to whom passing is and travel documents referred to respectively in subsection (1) and sub-section (2) of section 4 may be issued,".